## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3224 ANSWERED ON:21.12.2004 NON-GOVERNMENTAL ORGANISATIONS Narbula Shri Dawa

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a): the details of various schemes offered to Non-Governmental organizations by the Government;

(b): the criteria for selection of NGOs for provision of grants-in-aid; (

(c) the details of grants-in-aid given to NGOs in Darjeeling district of West Bengal during the last three years;

(d) whether the Government proposes to order some special schemes for the tribal of hilly areas of the country including Darjeeling;

(e) if so, the details thereof; and

(f) if not, the reasons therefor keeping in view the fact that the life of Scheduled Castes of hilly areas is much more difficult than that of tribals of plain areas?

## Answer

## MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a): The schemes offered to the Non-Governmental Organizations are (i) Grants-in-aid to Voluntary Organizations working for the welfare of Scheduled Tribes including Coaching and Allied and Award of Special Incentives to NGOs for exemplary services (ii) Educational Complexes in Low Literacy Pockets for the Development of Women Literacy in Tribal Areas (iii) Vocational Training Centres in Tribal Areas & (iv) Development of Primitive Tribal Groups. The details of these schemes are contained in the Annual Report of the Ministry for the year 2003-04.

(b): Grants-in-aid to Non-Governmental Organizations for maintenance and running of ongoing projects is released on the basis of inspection report of the District Collector, and the recommendation of the State Govt. The organisations are required to submit application, audited accounts along with utilization certificates of previous years and annual reports of the organisations to the Ministry.

Grants-in-aid for setting up and running of new projects is released on the basis of the recommendation of the Project Screening Committee constituted to identify and recommend new projects of NGOs for sanction.

(c) The organisation namely, Salesian Sisters, C/o Auxilium Convent School, New Chumta- PO, Sukna-Via, Darjeeling District. West Bengal has been released Rs.2,74,410/- for setting up of a new Hostel for 100 Scheduled Tribe students during 2002-03. The proposal of the organisation for continuation of the project during 2003-04 and 2004-05 has not been received.

(d) to (f) The schemes under operation by this Ministry are meant for the welfare of all scheduled tribes living in plains and hills.